

Pakistan has stated that he will take this problem to U.N. General Assembly?

Shri S. K. Patil: Our attention has been drawn to everything that the Pakistan Prime Minister has said and has been saying.

Sardar Iqbal Singh: At first we admitted that only the link canals were to be constructed. Now, under the revised proposal of the World Bank there is mention of storage tanks which are to be constructed in Pakistan. May I know whether it is a fact that their cost will also be borne by India, and if so, what will be the approximate cost?

Shri S. K. Patil: I shall first correct the impression that what the *aide memoire* has laid down is not to be considered as a revised proposal. That is a wrong assumption. The second thing is that the basic fact is that the three western rivers are for the exploitation of Pakistan and the three eastern rivers are for the exploitation or use, whatever you call it, of India. So long as that basic fact is not accepted, the further proposal, namely how withdrawals have to be replaced does not arise. Why should India discuss the second proposal when the basic proposal has not been accepted. That is why I am not saying anything.

Dr. Ram Subhag Singh: Has this view of the Government of India been communicated to the World Bank, because the World Bank is carrying on these negotiations, and what is the position of the Government now?

Shri S. K. Patil: Of course, all the views of the Government of India are being continuously and regularly communicated to the World Bank.

WRITTEN ANSWERS TO QUESTIONS

Small Savings Board

*1652. **Shrimati Tarkeshwari Sinha:** Will the Minister of Transport and Communications be pleased to state:

(a) whether a small savings board has been set up recently; and

(b) if so, what are its terms of references?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes, Sir.

(b) A statement is laid on the Table of Lok Sabha. [See Appendix V, annexure No. 40.]

Light Railways

*1657A. **Shri Jhulan Sinha:** Will the Minister of Railways be pleased to lay a statement on the Table showing:

(a) the areas served by the Light Railways in the country from which representations have been received about their unsatisfactory working including inconveniences and lack of proper facilities to the travelling public; and

(b) the action that has been taken in the matter?

The Minister of Railways (Shri Jagjivan Ram): (a) and (b). A statement is placed on the Table of Lok Sabha. [See Appendix V, annexure No. 41.]

Indian Medical Licentiates in Burma

*1664. **Shri H. N. Mukerjee:** Will the Minister of Health be pleased to state:

(a) whether his attention has been drawn to the fact that the term of service of some 200 Indian Medical Licentiates appointed by the Government of Burma during 1952-53 on five years' contract will soon expire; and

(b) whether any provision is being made for absorbing them in work on their return home?

The Minister of Health (Shri D. P. Karmarkar): (a) Yes.

(b) The Indian Ambassador in Rangoon has been asked to furnish Government with particulars of qualifications of the Indian Medical personnel being released by the Burmese Government. Government will help in resettling these doctors.